

Nature of case-A.B.A

Filing no.-8177/2020

Basudeo Kumar Keshri @ Basudeo and Anr. Vs. The State of Jharkhand.

Advocate Name-A K Chaturvedi

DEFECTS:-

9.i) Enclosure 2 stated at page 20 of F.I.R is missing.

9.ii) Duly certified type copy of page 11,12,13,21,22,26,27 and 28 may be filed.

9.iii) Name of petitioner no. 1 at page no 1 and vak differs from Impugned Order.